



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR FRESH ADMISSION WITH STAY/BAIL -

11	WP(C)/2029/2025 FIXED	THE UNION OF INDIA Versus ARINDAM SOM, IAS (RETD.)	MR. S K MEDHI
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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
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30)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/2347/2025 CAVT. NO.030020/25,N B/O	TINKU BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	MR S SARMA SC, SEC. EDU. FOR CAVEATOR

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
43	I.A.(Civil)/1384/2025 B/O in WP(C)/1805/2025	VIMAL KUMAR PRASAD Versus JOGESWAR BORA	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR MS T J SAHEWALLA	MR A C BORBORA GA, ASSAM MR. M SMITH
	WITH WP(C)/1805/2025	JOGESWAR BORA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	MR G N SAHEWALLA (R-9) GA, ASSAM MR M SAHEWALLA(R-9) MS. S. TODI(R-9) MS G DUGAR(R-9) MS T J SAHEWALLA(R-9) MS. U. DAS, ADDL. SR. GA, ASSAM MR. S.S. ROY, SC, C.G.C. MR. S. BARUAH, SC, PCB
ADMISSION				
44	WP(C)/1615/2025 FIXED	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, BTC

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2348/2025 B/O	MD ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
46 WP(C)/2332/2025 B/O	JAMILA KHATUN ALIAS JUMILA KHATUN Versus THE UNION OF INDIA AND ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>			
47 WP(C)/267/2017 FIXED, WITH LCR	HELAL UDDIN Versus THE UNION OF INDIA and 5 ORS.	MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
48 WP(C)/1267/2025 FIXED, WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
49 WP(C)/2155/2025 FIXED	REETAM SINGH Versus THE STATE OF ASSAM AND 13 ORS	MS. M DEV	GA, ASSAM
<u>ORDERS</u>			
50 W.P.(CrI.)/6/2022 B/O, WITH LCR	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
WITH 51 W.P.(CrI.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
52 I.A.(Civil)/968/2025 B/O, WITH LCR in WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 OTHERS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

	WITH WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
53	I.A.(Civil)/1379/2025 B/O in WP(C)/2166/2025	TARA BHANU Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
	WITH WP(C)/2166/2025	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING				
54	WA/59/2023 PART-HEARD, FIXED, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
55	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
56	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
57	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
58	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
59	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
60	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
61	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
62	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
63	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

64	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
65	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
66	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
67	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
68	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
69	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
70	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
71	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
72	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
73	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
74	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
75	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

76	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
77	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
78	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
79	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
80	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
81	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
82	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
83	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
84	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
85	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
86	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
87	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
88	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

89	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
90	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
91	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
92	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
93	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
94	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
95	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
96	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
97	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
98	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
99	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
100	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
101	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
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31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
26	CRL.A(J)/73/2022 2 Y 11 M 28 D : (AT 10:30 A.M.)	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM
ORDERS				
27	I.A.(CrI.)/985/2024 FIXED in CRL.A(J)/9312/2024 WITH CRL.A(J)/9312/2024 (Filing Number)	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS. P DAS, LEGAL AID COUNSEL	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
		BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	
HEARING				
28	Crl.A./185/2023 PART-HEARD, BY SLIP	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL(R-2) PP, ASSAM
	WITH I.A.(CrI.)/440/2023 in Crl.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN, LEGAL AID COUNSEL (R-2) PP, ASSAM

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31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



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[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH OR AT
03:00 P.M. WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

8	Review.Pet./38/2025 WP(C) 661/2020 (D/O), FIXED	KAMOLESH DAS AND 3 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A Z AHMED MR. A KHALEK	DY.S.G.I.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
51 WP(C)/2345/2025 B/O	KAUSTABH KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MOBARAQUE MR M HOQUE	GA, ASSAM SC, I O C SC, REVENUE
52 WP(C)/2350/2025 B/O	AMZAD ALI AND 102 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR H TALUKDAR MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
70 WP(C)/5435/2022 FIXED	NASIMA BEGUM B K AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	ASSTT.S.G.I.
71 WP(C)/1530/2025 FIXED	MISS SHIVANGI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	SC, EXCISE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
72 WP(C)/5125/2021 FIXED	GANESH KAMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAIKIA	GA, ASSAM SC, REVENUE
73 WP(C)/2795/2024 FIXED	PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
74 WP(C)/1372/2025 FIXED	SHRI NIRUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
75 WP(C)/4550/2024 PART-HEARD, FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
76 Arb.P./47/2023 FIXED	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.

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[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	Crl.Rev.P./155/2025 B/O	ATMARAM AGARWAL Versus SRI BIJAY KUMAR NAWKA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
50	Crl.Pet./516/2025 B/O	JOYMOT ALI @ JAIMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. A ALI	PP, ASSAM
51	AB/978/2025 WITH OFFICE NOTE, FIXED	MD ROMIJ UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
52	Crl.A./155/2025 B/O	SUKANYA SARMA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
ORDERS				
53	Crl.A./394/2024 WITH LCR 2 TRUNKS(KEPT IN SECTION), B/O	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
	WITH I.A.(Crl.)/1160/2024 in Crl.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
54	WITH Crl.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)
	WITH I.A.(Crl.)/1153/2024 in Crl.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)

55	WITH Crl.A./406/2024	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
	WITH I.A.(Crl.)/1181/2024 in Crl.A./406/2024	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
56	I.A.(Crl.)/227/2025 AB 249/2025(D/O), FIXED in AB/249/2025	MAHESH AGARWAL Versus AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
57	I.A.(Crl.)/228/2025 AB 251/2025(D/O), FIXED in AB/251/2025	DR DEEPAK SHARMA AND ANR Versus AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
58	Crl.Pet./403/2025 B/O	GIYAS UDDIN AND ANR. Versus THE STATE OF ASSAM ANR	MS. S B CHOUDHURY MR. M.A. BARBHUIYA	PP, ASSAM
59	Crl.Pet./411/2025 B/O	SURESH SAH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
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28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025

29)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
30)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
48 WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG MR. S BORA, (R-5) MR. B DEORI (R-8) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
49 WP(C)/5287/2024 FIXED	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	CRP/51/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA MR. D DEKA	GA, ASSAM
50	CRP/52/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
51	CRP/53/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus STATE OF ASSAM AND 3 ORS.	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
52	CRP/54/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
53	CRP/55/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LIMITED Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
54	CRP/56/2025 PART-HEARD, FIXED	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
55	CRP(IO)/166/2025 CAVT. NO.038820/25,N B/O	SRI ANIL CHOUDHURY Versus SRI SADHAN DAS	MR. S P ROY JYOTISH DAS MS. V RAI	MR. R K BHUYAN MR A ZAMAN MR. S A SINGH N BHUYAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
40 AB/839/2025 B/O	RASIDUL RAHMAN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2025

1)	MR J DAS	01-04-2025	To	02-05-2025
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	AB/663/2025 FIXED	MD MUSTAQ AHMED Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
BAIL HEARING				
50	AB/395/2025 FIXED	SAIFUN NESSA @ CHARIFUN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
51	AB/982/2025 FIXED	RASEL ALOM ALIAS RUSSEL ALIM @ MANJUR ALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
52	I.A.(CrI.)/388/2025 WITH LCR 1 FILE(SCANNED COPY), B/O in CrI.Pet./73/2025 WITH CrI.Pet./73/2025	SYEDA AFRUZA AHMED Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	MR H BARUAH PP, ASSAM
		SYEDA AFRUZA AHMED Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

46 [MACApp./154/2025](#)
FIXED

NUR NEHAR
Versus
UNITED INDIA INSURANCE CO. LTD. AND
2 ORS

MR. DITUL DAS
MS TINLUNG

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025

26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
29)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
30)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
31)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
38	Bail Appln./624/2025 (AT 2:00 PM)	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
MOTION				
39	AB/980/2025 FIXED	BIKUL BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
40	AB/991/2025 FIXED	AJAY KUMAR TIWARI Versus THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	SC, NCB
BAIL HEARING (BA)				
41	Bail Appln./890/2025 FIXED	PRABHAT BARMAN Versus THE STATE OF ASSAM	MS. B DEVI	PP, ASSAM
42	Bail Appln./1014/2025 FIXED	MONURANJAN DOLEY Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM SC, FOREST
43	Bail Appln./1161/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
ORDERS				
44	I.A.(Civil)/868/2025 B/O in RFA/3002/2025 WITH RFA/3002/2025 (Filing Number)	KASHEM ALI Versus LEGAL HEIRS OF RABEYA KHATUN BIBI, AMER ALI AND 12 OTHERS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM
		KASHEM ALI Versus LEGAL HEIRS OF RABEYA KHATUN BIBI, AMER ALI	BANDANA HAZARIKA	
45	I.A.(Civil)/1401/2025 (CONNECTED WITH ITEM NO. 12 IN THE DAILY CAUSE LIST) in WP(C)/170/2024	MS ASHMA BARBHUYAN Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. R SARMAH MR K J HAZARIKA	GA, ASSAM

HEARING46 [WP\(C\)/1823/2024](#)
B/ORUBUL SAIKIA AND 9 ORS
Versus
THE STATE OF ASSAM AND 5 ORSMR H GUPTA
MR Y. BARBHUIYA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
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